

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(C/ACT)/111/KOB/2024 IN IA(C/ACT0/03/KOB/2023 in CP/21/KOB/2020
SECTION	RULE 11 NCLT
NAME OF PARTIES	SHAWN JEFF CHRISTOPHER (NCLT APPOINTED CHARTERED ACCOUNTANT) IN THE MATTER OF JATAYUPARA TOURISM PROJECT.
PETITIONERS ADVOCATE/ PROFESSIONAL	SHAWN JEFF CHRISTOPHER (CHARTERED ACCOUNTANT)
RESPONDENTS ADVOCATE/ PROFESSIONAL	

25 JUNE 2024

ORDER

IA(C/ACT)/111/KOB/2024 IN IA(C/ACT0/03/KOB/2023 in CP/21/KOB/2020

This is an IA bearing No. 111/KOB/2024 filed by the Learned Chartered Accountant appointed by this Bench, for placing on record the Periodical Report for the period from 21.05.2024 to 03.06.2024

Learned Chartered Accountant appointed by this Bench, Mr. Shawn Jeff Christopher is physically present in court.

The NCLT appointed Chartered Accountant is directed to serve copy of the periodical report on the Learned Administrator appointed by this Tribunal, Mr. M R Bhatt, if not already served. Administrator appointed by this bench is directed to verify and examine the periodical report of the Chartered Accountant and submit his comments by way of a report at least 2 days before the next date of hearing.

List this matter for further consideration on **25.07.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**